

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA No. 1226 of 2019 IN
DFR No. 2130 of 2019

Dated : 24th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

MEPGEN Solar Private Ltd.

.... Appellant(s)

Vs.

Bangalore Electricity Supply Company Ltd. & Anr.

.... Respondent(s)

Counsel for the Appellant (s) : Ms. Sakie Jakharia

Counsel for the Respondent (s) : Mr. Balaji Srinivasan
Ms. Anini Debbarman

ORDER

Respondents are permitted to file objections to the application for condonation of delay by next date of hearing.

List the matter on **24.10.2019.**

(Ravindra Kumar Verma)
Technical Member

mk/mkj

(Justice Manjula Chellur)
Chairperson